

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **18.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : IDBI Capital Markets & Securities Ltd
Vs
Surana Industries Ltd

MAIN PETITION NUMBER : TCP/95/IB/2017

(IA/MA) APPLICATION NUMBERS

Cont.App/18(che)/2023

ORDER

Present: Ld. Counsel Shri. J Manivannan for the Applicant.

Ld. Counsel Shri. S R Ragunathan along with Counsel Shri.

Alladi Rahul for the Respondents.

Reply filed by the Respondent No. 1. Copy also served on the Counsel for the Applicant.

Respondents No. 2 and 4 who are present in person seek and are granted two weeks time to file Reply and serve copy on the Counsel for the Applicant.

Respondent No. 3 is stated to be suffering from fracture. Some more time is requested to file Reply and serve copy on the Counsel for the Applicant.

Time granted.

Section 10 application filed by Respondent No. 1 is listed on 07.06.2024.

List this application along with the Section 10 application for hearing on
07.06.2024.

Pleadings be completed before the date fixed.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)